Export of Indian Tea to Hard Currency Areas

6281. DR. H. P. SHARMA: Will the Minister of COMMERCE be pleased to state:

- (a) whether the exports of Indian tea to hard-currency areas has been on the decline during the past three years:
- (b) if so, the comparative figures for each of these years;

- (c) the reasons for this decline; and
- (d) the steps Government propose to take to regain its lost position in these markets?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). Exports of tea to free currency areas have been on decline during the past three years as per details given below:—

									(In th. kgs.)			
Countries									1970	1971	1972	
U.K.			•					•	96,619	70,234	57,213	
Ireland				•					4,841	5,649	5,957	
West Ge	rmany	•							3,255	3,535	5,168	
U.S.A.					•				7,116	9,046	7,070	
Canada									3,280	3,845	2,883	
Australia	•								3,688	3,062	3,150	
New Zealand								285	313	337		
Other free-currency countries							•		12,833	16,688	26,509	
Total under free-currency countries									131,917	112,372	108,287	

- (c) Some of the reasons for decline in exports to free currency are—
- (i) pressure of buying in Indian auctions by bi-lateral trade countries, (ii) pressure of rising domestic market, (iii) increasing competition from other producing countries particularly Ceylon, African countries, Argentina and Indonesia which can offer teas at comparatively cheaper prices.
- (d) In order to boost tea trade to free currency areas, Government have inter-alia taken the following steps:—
 - (1) Abolition of export duty on tea with effect from 1st March, 1970;

- (2) Rebate of excise duty at the point of export varying with price with effect from 15th April, 1970;
- (3) Promotional activities by the Tea Board's offices established in London, New York, Brussels, and Sydney to create greater possibility for export of Indian tea to various traditional and new markets.
- (4) Promotion of special packs of Indian tes in selected markets abroad with the cooperation of the local blenders/packers;

(5) Advertisement through appropriate media of publicity in countries abroad:

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- (6) Participation in Trade Fairs and exhibitions:
- (7) Exchange visits of traders and experts to promote the interest of tea;
- (8) Setting up of a Tea Trading Corporation in the Public Sector for export of packeted and blended teas; and
- (9) Participation in Generic Promotion along with other tea producing countries and local tea trade in importing countries to increase consumption of Tea as a bevarage vis-a-vis other soft drinks.

Development of Village Industries in Tripura

6282. SHRI DASARATHA DEB: Will the Minister of COMMERCE be pleased to state:

- (a) whether any survey was made to find out prospects for developing village industries in Tripura;
 - (b) if so, the outcome thereof; and
- (c) what are the industries proposed to be developed in the rural areas of Tripura?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHR) A. C. GEORGE): (a) Yes Sir.

- (b) Survey revealed scope for developing Handlooms, Forest based village Industries, Processing of Cereals and pulses, Ghani Oil, Leather, Pottery, Cottage Match, Gur and Khandsari, and Hand-made Paper Industries.
- (c) Khadi & Village Industries
 Commission organised departmental
 activities from 1963-64. Presently
 Khadi work is being carried on by
 three institutions. 170 improved oil

ghanis were installed. 3255 beehives were distributed among 747 villages. Seven Village Pottery Co-operative Societies and two Fibre Units are functioning. In all, 54 co-operatives of artisans were organised. Annual developmental programmes for Khadi & Village Industries are tormulated and implemented through Tripura State Khadi & Village Industries Board and directly aided institutions.

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न्यूनतम धौर प्रविकतम देतन का धनपात प्रदा कर 1:10 करना

6283. भी चिरंबीय शा. वया वित्त मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का विचार भ्यूनतम भ्रोग मधिकतम वेतन का अनुपात चटा कर 1.10 करने का है;
- (ख) यदि हां, तो इस दिशा में कब तक कदम उठाये जाने की सम्भावना है; भीर
- (ग) यदि नहीं, तो इसके क्या कारण हैं ?

बित्त शंवालय में राज्य मंत्री (श्री कश्वार० गणेका) (क) से (ग). तृतीय
बेंतन प्रायोग की, संशोधित बेंतन ढांचे के
बारे में सिफारिश केन्द्रीय सरकारी कर्मचारियों के लिये घभी हाल ही में मिली हैं
और ग्रायोग ढारा प्रस्तावित न्यूनतम तथा
प्रधिकतम बेंतन सम्बन्धी सिफारिशों भी उनमें
शामिल हैं, ग्रीर इनकी जांच की जा रही है।
इन सिफारिशों से उत्पन्न होने वाले असमानताग्रानुपातों के सम्बन्ध में सही स्थिति का पता,
विभिन्न सिफारिशों पर सरकार ढारा निर्णय
हैं स्थे जाने के बाद ही चल सकेगा।